

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2B and 3C for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

(1) **Shri Aleixo R. Lourenco, MLA** made a mention about the temporary stoppage of drinking water supplied by PWD at Camurlim, Raia due to breakdown of pipeline and noticed that the PWD did not have the manpower, machinery and vehicle.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the Mention.

(2) **Shri Prasad Gaonkar, MLA** made a mention about the illegal hill cutting and marking of plots in Sanguem Constituency.

12 40 PM

3. CONGRATULATORY MOTIONS

(1) **Shri Govind Gaude, Minister for Art and Culture** moved the following:

“This House congratulates Shri Raju Nayak, a prominent journalist and editor of Lokant-Goa for getting Acharya Atre Award for his contribution in the journalism thus encouraging the journalists and also inspiring a young generation to take up journalism with greater vigor.”

The following Members spoke on the Motion:-

1. **Shri Govind Gaude, Minister for Art & Culture.... 12 35 PM**
2. **Shri Chandrakant Kavalekar, Leader of Opposition.12 40 PM**
3. **Shri Manohar Azgaonkar, Minister for Sports 12 41 PM**
4. Shri Digambar Kamat, MLA 12 44 PM
5. **Shri Manohar Parrikar, Chief Minister 12 45 PM**
6. **Dr. Pramod Sawant, Speaker 12 46 PM**

The Motion was adopted unanimously.

(2) S/Shri Nilkanth Halankar and Dayanand Sopte, MLAs moved the following:

“This House congratulates Master Gurudatta V. Kulkarni and Miss Vaishnavi Joshi for being awarded Balshree in the field of Hindustani Vocal Creative Performance category represented from Bal Bhavan Goa and also recipient of Gomant Bal Bhusan.”

The following Members spoke on the Motion:-

1. Shri Nilkanth Harlankar, MLA 12 47 PM
2. Shri Dayanand Sopte, MLA 12 54 PM
3. **Shri Manohar Azgaonkar, Minister for Sports..... 12 55 PM**
4. **Dr. Pramod Sawant, Speaker 12 56 PM**

The Motion was adopted unanimously.

12 57 PM

4. CONDOLATORY MOTION

S/Shri Churchill Alemao and Nilesh Cabral, MLAs moved the following:

“This House condoles the sad and untimely demise of Smt. Monica Dias, Chairperson of Goa Khadi Board whilst undergoing Coronary Bypass and Aortic Valve Replacement Surgery at Lilavati Hospital, Mumbai yesterday i.e. 31.07.2017.”

The following Members spoke on the Condolatory Motion:

1. Shri Churchill Alemao, MLA 12 57 PM

(House adjourned for lunch at 1 03 PM and resumed its sitting at 2 30 PM)

2. Shri Digambar Kamat, MLA 2 30 PM
3. Shri Luizinho Faleiro, MLA 2 33 PM

(Shri Michael Lobo, Dy. Speaker in Chair at 2 35 PM)

4. Shri Aleixo R. Lourenco, MLA	2 38 PM
5. Shri Vijai Sardesai, Minister for Town & Country Planning	2 39 PM
6. Shri Filipe Nery Rodrigues, MLA	2 42 PM
7. Shri Manohar Azgaonkar, Minister for Sports	2 44 PM
8. Smt. Alina Saldanha, MLA	2 49 PM
9. Shri Isidore Fernandes, MLA	2 50 PM
10. Shri Nilesh Cabral, MLA	2 52 PM
11. Shri Rajesh Patnekar, MLA	2 54 PM
12. Shri Francisco Silveira, MLA	2 57 PM
13. Shri Carlos Almeida, MLA	2 58 PM
14. Shri Chandrakant Kavalekar, Leader of Opposition..		2 59 PM
15. Shri Manohar Parrikar, Chief Minister	3 00 PM
16. Shri Michael Lobo, Dy. Speaker	3 02 PM

House stood in silence for one minute.

3 03 PM

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18 (DAY-7)

SHRI MANOHAR PARRIKAR, Chief Minister moved the following Demands:

- Demand No. 8 - Treasury & Accounts Administration, North Goa
- Demand No. 9 - Treasury & Accounts Administration, South Goa
- Demand No. 11 - Excise
- Demand No. 12 - Commercial Taxes
- Demand No. 30 - Small Savings & Lotteries
- Demand No. 32 - Finance
- Demand No. 56 - Information and Publicity
- Demand No. 83 - Mines

SHRI VIJAI SARDESAI, Minister Town & Country Planning moved the following Demands:

- Demand No. 54 - Town & Country Planning
- Demand No. 64 - Agriculture

3 04 PM

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Pratapsingh Rane, Dayanand Sopte, Nilkanth Halarnkar and Filipe Nery Rodrigues, MLAs were moved to Demand Nos. 8, 9, 11, 12, 30, 32, 54, 56, 64 and 83.

The following Members took part in the Debate:

- 1. Shri Digambar Kamat, MLA 3 04 PM

2. Smt. Jennifer Monserrate, MLA 3 20 PM
3. Shri Pratapsingh Rane, MLA 3 30 PM

(Dr. Pramod Sawant, Speaker in Chair at 3 55 PM)

4. Shri Filipe Nery Rodrigues, MLA 3 56 PM

(House adjourned for tea at 4 04 PM and resumed its sitting at 4 30 PM)

5. Shri Subhash Shirodkar, MLA 4 30 PM
6. Shri Dayanand Sopte, MLA 4 39 PM

(Shri Rajesh Patnekar, MLA in Chair at 4 50 PM)

7. Shri Clafasio Dias, MLA 4 53 PM
8. Smt. Alina Saldanha, MLA 4 59 PM
9. Shri Churchill Alemao, MLA 5 05 PM
10. Shri Aleixo R. Lourenco, MLA 5 17 PM
11. Shri Wilfred D'Sa, MLA 5 37 PM
12. Shri Isidore Fernandes, MLA 5 44 PM
13. Shri Prasad Gaonkar, MLA 6 00 PM
14. Shri Nilesh Cabral, MLA 6 08 PM
15. Shri Francisco Silveira, MLA 6 23 PM
16. Shri Glenn Souza Ticlo, MLA 6 38 PM

(Dr. Pramod Sawant, Speaker in Chair at 6 50 PM)

17. Shri Carlos Almeida, MLA 6 52 PM
18. Shri Deepak Pauskar, MLA 7 02 PM
19. Shri Antonio Fernandes, MLA 7 10 PM
20. **Shri Michael Lobo, Dy. Speaker** 7 21 PM
21. Shri Nilkanth Halarnkar, MLA 7 38 PM
22. Shri Rajesh Patnekar, MLA 7 45 PM
23. **Shri Chandrakant Kavalekar, Leader of Opposition..7 54 PM**

8 08 PM

SHRI VIJAI SARDESAI, Minister Town & Country Planning replied to the Debate.

(Shri Michael Lobo, Dy. Speaker in Chair at 8 15 PM)

(Dr. Pramod Sawant, Speaker in Chair at 8 45 PM)

9 20 PM

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

10 12 PM

Cut Motions to Demand No. 8 at Sl. Nos. 1 to 4 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 9 at Sl. Nos. 1 to 4 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 11 at Sl. Nos. 1 to 5 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 12 at Sl. Nos. 1 and 2 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 30 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 32 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 54 at Sl. Nos. 1 to 8 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 56 at Sl. Nos. 1 to 7 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 64 at Sl. Nos. 1 to 14 of list No. 7 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 83 at Sl. Nos. 1 to 11 of list No. 7 circulated separately were put to vote and negatived.

10 13 PM

Demand Nos. 8, 9, 11, 12, 30, 32, 54, 56, 64 and 83 were put to vote and passed.

10 13 PM

6. GOVERNMENT BILL-CONSIDERED AND PASSED

Shri Manohar Parrikar, Chief Minister moved that the Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 to 9, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(HOUSE ADJOURNED AT 10 15 PM TO MEET AT 11 30 AM ON WEDNESDAY THE 2ND AUGUST, 2017)

**ASSEMBLY HALL
PORVORIM-GOA
01 AUGUST, 2017**

**N. B. SUBHEDAR
SECRETARY**